

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1024 of 2020

In the matter of:

M/s. Avanaor Systems Pvt. Ltd.

...Appellant

Vs.

Pers Enterprises Pvt. Ltd.

...Respondents

Present:

For Appellant: Mr. Mohit D. Ram and Mr. Karthik Sheshadri, Advocates.

For Respondents: Mr. Ravi Raghunath, Ms. Aakash Lodha and Mr. Raghav Rajeev Menon, Advocates.

ORDER

(Through Virtual Mode)

24.03.2021: It is stated that Pleadings are complete.

List this Appeal 'For Admission (After Notice)' Hearing on **04th**

May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md